

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/946/2022 in Company Petition IB/222/2022
NAME OF THE COMPANY	Yarlagadda Madhu Mohan
NAME OF THE PETITIONER(S)	State Bank of India Stressed Assets Management Branch-II
NAME OF THE RESPONDENT(S)	Yarlagadda Madhu Mohan
UNDER SECTION	95of IBC

ORDER

The Counsel for the Petitioner reports ready. At request of the Counsel for the Personal Guarantor, post on 12.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)